319 Written Answers

(a) whether Government have recently replaced the Chairmen of IFFCO, KRIBHCO and NAFED; and

(b) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). According to the Bye-Laws of NAFED and IFFCO, Chairman has to be elected by the Board of Directors from among themselves. The Board of Directors of NAFED elected a new Chairman on 22nd January, 1990. The Board of Directors of IFFCO elected a new Chairman of 26.3.1990. The Government of India had nominated the Chairman of KRIBHCO on 19th December. 1989 under its Transitory Bye-Laws, which ceased to be effective from 11th April, 1990. The Board of Directors of KRIBHCO elected the same person as Chairman on 11.4.1990 under the Bye-Laws which are now applicable.

Conversion of Uncultivated Land Into Agricultural Land

6776. SHRI PRAKASH V. PATIL: Will the Minister of AGRICULTURE be pleased to state: (a) the State-wise area of uncultivable land in the coutnry;

(b) the steps taken or contemplated to bring the uncultivated land under cultivation; and

(c) the results achieved in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Out of the total geographical area of about 329 million ha., according to current estimates, an extent of about 41-42 million ha. is classified as uncultivated land including permanent pasture and grazing lands, miscellaneous tree crops, groves, culturable wastelands, fallows other than current fallows. A statement showing State-wise information is attached.

(b) and (c). Though the State and Central Governments are undertaking programmes for bringing the uncultivated/wastelands under bio-mass production primarily for fuel and fodder, increased agricultural production is sought to be achieved though vertical growth in productivity rather than though horizontal spread.

STATEMENT

State/UT-Wise Details of Uncultivated Area (1986-87)

(Area in 000"ha.)

S.No.	Name of State/UT	Extent of uncultivated land
1	2	3
1.	Andhra Pradesh	3505
2.	Arunachal Pradesh	140
3.	Assam	619

1	2	3
4.	Bihar	1840
5.	Goa	101
6.	Gujarat	2852
7.	Haryana	52
8.	Himachal Pradesh	1384
9.	Jammu & Kashmir	356
10.	Karnataka	2385
1 1.	Kerala	208
12.	Madhya Pradesh	5481
13.	Maharashtra	3740
14.	Manipur	24
15.	Meghalaya	877
16.	Mizoram	340
17.	Nagaland	518
18.	Orissa	2246
19.	Punjab	44
20.	Rajasthan	9843
21.	Sikkim	84
22.	Tamil Nadu	1559
23.	Tripura	55
24.	Uttar Pradesh	<u>2</u> 849
25.	West Bengal	326
26.	Andaman & Nicobar	43